

Wagon Assembly Plant

*202. **Shri K. S. Rao:** Will the Minister of Railways be pleased to state :

(a) whether there is any proposal to set up one or more wagon assembly plants;

(b) if so, where they are likely to be located; and

(c) when the proposal is likely to materialise?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No.

(b) and (c). Do not arise

Labour on Ernakulam-Quilon Railway Line

*204. **Shri Velayudhan:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Administration set up for the construction of Ernakulam-Quilon Railway employs labourers and other categories directly for works connected with the Railways; and

(b) if not, what is the type of liaison kept for the employment of workers by the contractors so that workers get fair wages and good service conditions?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes, for work which has to be done departmentally and cannot be entrusted to a contractor.

(b) For work done by contract Conciliation Officers of the Ministry of Labour or their assistants visit work sites at frequent intervals to ensure that Contractors observe statutory provisions in respect of Wages and service conditions.

Shri Velayudhan: May I know whether, in the work carried on with the assistance of the Railway Ministry there, the recruitment is taking place through the Employment Exchanges or is it done directly by the contractors?

Shri Shahnawaz Khan: Is it a normal thing for the contractors to recruit their own labour.

Shri Velayudhan: May I know whether these workers who have some

accident and are physically disabled are being compensated according to the Workmen's Compensation Act?

Mr. Speaker: Have any such cases occurred? It is not a general principle as to whether the Workmen's Compensation Act applies or not. The point is whether any such cases have occurred.

Shri Shahnawaz Khan: I am not aware whether any cases have occurred.

Shri A. M. Thomas: Many labourers were employed directly by the Railway administration for construction from 1953 onwards. May I know whether care is taken to absorb these people as far as possible in the regular Quilon-Ernakulam line?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): Most certainly.

Shri Punnoose: May I know the number of workers engaged directly by the department and the number of workers employed through the contractors in this line?

Shri Shahnawaz Khan: I require notice.

Shri Velayudhan: May I know whether any particular standard is fixed with regard to the recruitment of workers by the Railway administration, whether their previous service is taken into consideration and if a certain part of the work is finished and the workers are still unemployed, they are being taken up in the extension of the work?

Shri Lal Bahadur Shastri: They are contractors' labour. For them we are not responsible. In the case of departmental work, if a particular work is finished and another work is started in some other place, it is a new service. It is not continued service for these workers.

इंजीनियरिंग कर्मचारी समिति

*२०८. { श्री भक्त वर्मान :
श्री डाम कृष्ण :

क्या योजना मंत्री २० अगस्त, १९५६ के तारकित प्रश्न संख्या १२१२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे :

(क) क्या इंजीनियरिंग कर्मचारी समिति की रिपोर्ट पर इस बीच विचार कर लिया गया है ; और